

## THE HIGH COURT OF KERALA

Fax.No.0484 – 2562451

Ph.No. 0484 – 2562951

E-Mail: [Csec.hc-ker@gov.in](mailto:Csec.hc-ker@gov.in)

C5-110340/2017

Kochi - 682 031

Dated - 02/08//2018

**OFFICIAL MEMORANDUM**

Sub: Filling up of the post of Library Attendant in the AFT, Regional Bench Kochi on deputaion basis-applications-called for-Reg.  
 Ref: Circular No. AFT/RBK/E-1/2011 dated 18.07.2018 of the Registrar(i/c), Regional Bench, Kochi.

Copy of the Circular referred is forwarded herewith to the undermentioned officers and they are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1.Deputation to bodies in the same district will be considered only in exceptional circumstances.

2.Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.

3.The period of all the deputations in the entire service of the applicant should be furnished.


4.If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, then applications for deputaions need not be forwarded.

5.The District Judge/Chief Judicial Magistrate shall also report as to how the work of of the Court will be managed during the period between the date of relief and the dated of joining of a substitute/fresh hand in the event of deputaion.

6.The applications should be accompanied by the Biodata, NOC, statement under Rule 144, part 1, KSR and copies of the ACR Dossiers of the candidates concerned for last the five years, so as to reach this office on or before 16.08.2018.

(By Order)

Encl:Copy of Circular

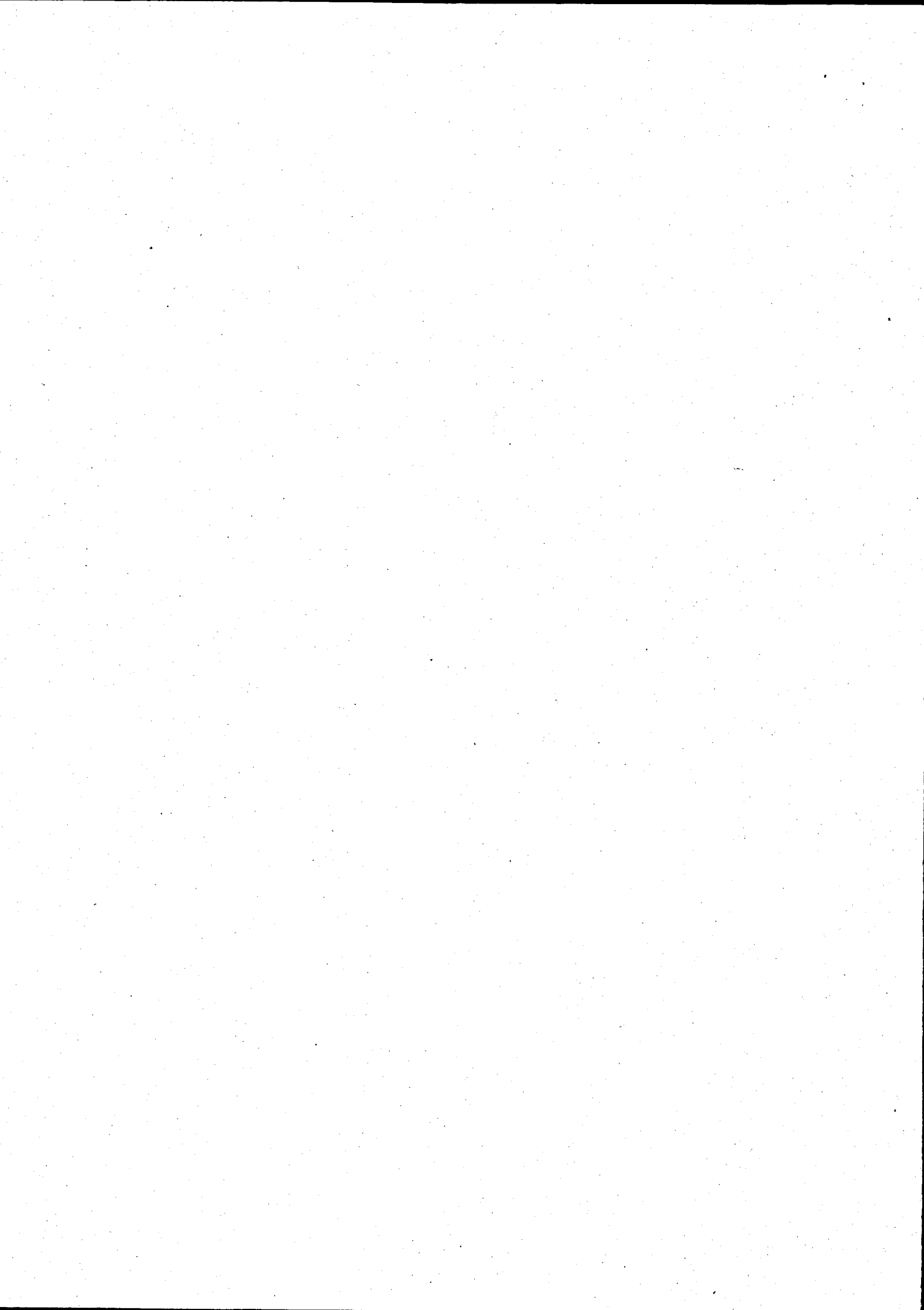
  
 Beena Devi.K  
 Assistant Registrar

To

- All District Judges.
- All Chief Judicial Magistrates.
- ✓The IT section, High Court (for publishing in the High Court website).
- The File.

1722





Ph : 0484-2217625  
F : 0484-2217624

Armed Forces Tribunal  
Regional Bench.  
Bristow House.  
K.J.Herschell Road.  
Kochi - 682 001  
Date: 18-07-2018

No. AFT/RBK/E-1/2011

-75 -

**CIRCULAR**

1. Applications are invited for filling-up the post of Library Attendant in the Armed Forces Tribunal, Regional Bench, Kochi on deputation initially for a period of one year or on re-employment on yearly contract basis from the candidates who fulfill the following eligibility conditions :-

Sl No	Name of Post	No of Post	Pay Scale	Eligibility
1	Library Attendant	01 (One)	Level 1 in Pay Matrix (Rs 18000-56900)	<b>Incase of Deputation</b> 1. Persons amongst the Group 'C' staff working under the Central Government/ Armed Forces/State Governments or Tribunals or Commissions or Statutory Bodies or Courts or Armed Forces Tribunal : and (a) Holding the post in the Level 1 of Pay Matrix (Pay Band - Rs 5200-20200/- plus Grade Pay Rs 1800/- (pre-revised)) with one year regular service in the grade and have rendered three years regular service in the capacity; and (b) possessing following essential qualifications and experience :- (i) 10 <sup>th</sup> Standard Pass or equivalent of any recognized Board; and (ii) Experience of working at least one year in a recognized or registered Library. 2. <b>In case of re-employment</b> : With qualifications and experience similar to deputationists.

2. The pay and allowances and other terms and conditions of the officer/official selected on deputation will be governed in accordance with the DoP&T O.M No. 6/8/2009-Estt (Pay-II) dated 17-06-2010 as amended from time to time and O.M 3/3/2016-Estt (Pay II) dated 01-05-2017.

3. **Age Limit.**

(a) **Deputation.** The maximum age limit for appointment on deputation shall not exceed 56 years as on the closing date of receipt of applications.

(b) **Re-employment.** The maximum age limit for re-employment on contract basis is 64 years.

4. Please note that :-

- (a) Applications for deputation will have to be routed through their parent departments.  
(b) Applications for one year on re-employment on contract basis only from retired Central/State Govt/Court Staff/Tribunals/Statutory bodies and Autonomous bodies will be considered.

5. Number of vacancies may vary and filling up of the post(s) is at the discretion of the Competent Authority.

6. The departmental officers in the feeder grade who are in direct line of promotion, shall not be eligible for consideration for appointment on deputation. Similarly, a deputationist in the Armed Forces Tribunal shall not be eligible for consideration for appointment by promotion channel.

7. The period of deputation including period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other Organization or Department of the Central Government shall not ordinarily exceed three years. The maximum age limit for appointment by deputation shall not cover 56 years as on the closing date of receipt of application.

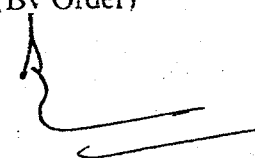
8. The applications in the prescribed proforma enclosed, (Annexure-I) from eligible officers/officials who can be spared for deputation in the event of their selection may be forwarded by the Departments to the Registrar, Armed Forces Tribunal, Regional Bench, Bristow House, K.J.Herschell Road, Kochi-682001, latest by 23<sup>rd</sup> August, 2018, along with photostat copies of the annual confidential reports for the last five years and vigilance clearance certificate.

9. The applicant(s) for re-employment on contract basis may send their applications (Annexure-II) directly by the aforesaid date alongwith photocopies of all the relevant documents like PPO, Date of Birth Certificate, education certificates, experience certificates, discharge book etc. where applicable.

10. Applications received after the last date will not be entertained.

For more details, please visit our website [www.aftdelhi.nic.in](http://www.aftdelhi.nic.in)

(By Order)

  
(K.R. Jayaprakash Narayanan)  
Registrar

- (1) The Principal Registrar, Armed Forces Tribunal, New Delhi (with request to publish the same in the website of the AFT)
- (2) The Notice Board, AFT, Kochi.
- (3) Registrar General, High Court of Kerala, Ernakulam.
- (4) The Registrar (Subordinate Judiciary), High Court of Kerala, Ernakulam.
- (5) The Registrar, CAT, Ernakulam.
- (6) The file.

PROFORMA

Na ( 1. Name and Address (in BLOCK letters)

2. Date of Birth

3. (i) Date of entry into service

(ii) Date of Retirement under Central/  
State Government Rules

4. Educational Qualifications

5. Experience

6. Details of Employment, in chronological order. (Enclose a separate sheet duly authenticated by signature of the candidate, if the space below is insufficient)

Service Institution	Post held on regular basis	From	To	Only Pay Band and Grade Pay figure of the post held on regular basis are mentioned

7. If case the present employment is held on deputation contract basis, please state

8. Total emoluments of pay per month now drawn

Basic Pay in the PB	Grade Pay	Total Emoluments

9. Whether belongs to SC/ST Category etc.

10. Contact Number

I have carefully gone through the vacancy circular / advertisement and I am well aware that the information furnished in the Curriculum Vitae duly supported by the documents in respect of Essential Qualification / Work Experience submitted by me will also be assessed by the Selection Committee at the time of selection for the post. The information /details provided by me are correct and true to the best of my knowledge and no material fact having a bearing on my selection has been suppressed/withheld.

(Signature of the Candidate)

Date

Tele No

**Certification by the Employer / Cadre Controlling Authority**

The information/details provided in the above application by the applicant are true and correct as per the facts available on records. He/She possesses educational qualifications and experience mentioned in the circular. If selected, he/she will be relieved immediately.

2. Also certified that :-

- (i) There is no vigilance or disciplinary case pending/contemplated against Shri/Smt. \_\_\_\_\_
- (ii) His/Her integrity is certified.
- (iii) His/Her CR Dossier in original is enclosed/photocopies of the ACRs for the last five years duly attested by an Officer of the rank of Under Secretary of the Govt. of India or above, are enclosed.
- (iv) No major/minor penalty has been imposed on him/her during the last 10 years or a list of major/minor penalties imposed on him/her during the last 10 years is enclosed (as the case may be).

**Countersigned**

**(Cadre Controlling Authority with seal)**



PROFORMA

- 1. Post applied for
- 2. Name (in capital letters)
- 3. Full Residential Address
- 4. Age and date of birth
- 5. Date of retirement.
- 6. Present Pay Band with Grade Pay (in retirement)
- 7. Post held & Ministry/department along with date of appointment.
- 8. Educational Qualifications
- 9. Professional Experience, if any.
- 10. Special Qualification
- 11. Other Information

Signature of the Candidate

Date

Tele No.

